

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRIS. KRISHAN KUMAR): (a) to (c): New LPG distributorships are opened in different places in the country including those in tribal dominated areas of Rajasthan as per Marketing Plans, availability of product etc. and is not based on any regional or social clarifications.

Proposal for Modernisation of Canals in Karnataka

3496. SHRIMATI CHANDRAPRABHA URS: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Karnataka has sent any proposal to the Union Government for the modernisation of Kattepura, Krishnaraja and Chamaraja canals in Mysore district;

(b) if so, the details thereof?

(c) whether the said proposal has been forwarded to the World Bank for financial assistance; and

(d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (d). In view of non-resolution of inter-state issues concerning sharing of Cauvery waters, the projects in Cauvery basin are not considered for techno-economic appraisal at the centre.

By-Products of SAIL and RSL

3497. SHRI MOHAN SINGH: Will the Minister of STEEL be pleased to state:

(a) the details of the by-products being produced by the Steel Authority of India Limited, its subsidiaries and the Rashtriya Steel Limited with annual capacity thereof; and

(b) the norms/criteria laid down for their marketing/distribution?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The by-products produced by Steel Authority of India Limited (SAIL) including its subsidiaries and Visakhapatnam Steel Project (VSP) of Rashtriya Ispat Nigam Limited, together with the annual capacities are indicated below:-

	<i>By-product</i>	<i>Annual capacity (in lakh tonnes)</i>	
		<i>SAIL including subsidiaries</i>	<i>VSP</i>
(i)	Crude Benzol products	1.25	
(ii)	Crude Tar products	5.00	0.58
(iii)	Ammonium Sulphate	1.80	0.21

(b) The norms, criteria, and procedure for distribution and marketing in respect of

by-products being followed by SAIL, its subsidiaries and VSP are as below:

SAIL including subsidiaries**VSP**

85-90% of these by-products available are sold under long terms contracts, under long term contracts, under a Committed Supply Scheme.

The balance 10 to 15% products (ad hoc availability) are sold to consumers, who have registered their demand with SAIL, based on their past three year's off-take from SAIL.

30% of the ad hoc availability is allocated to local consuming industry on preferential basis.

Whenever ad hoc availability is higher than the registered demand, surplus quantities are sold to interested customers.

Ammonium Sulphate is distributed through dealers, possessing registration certificates under Fertilizer Control Order.

Crude Tar is sold against open tenders. Some quantities are sold to sister steel Plants also.

[*Translation*]

Utilisation of Kalsindh and Parvati River Waters

3498. SHRI DAU DAYAL JOSHI: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any proposal for the utilisation of waters of Kalsindh and Parvati rivers flowing from Madhya Pradesh has

been forwarded to the Union Government;

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). The details of new major and medium irrigation projects of Kalsindh and Parvati river basins received at the Centre for techno-economic appraisal is attached.